

CORAM : Hon'ble Mr. M.M. Singh .. Administrative Member

6.2.1990

Mr. N.S. Shevde, learned advocate for the respondents mentions that according to his information, it is probable that the applicant has been or likely in the near future to be brought back to Rajkot Division which is his originating division and he therefore be given some time ^{to} get the latest position in this behalf.

Mr. P.H. Pathak, learned advocate for the applicant has no objection. The matter is adjourned by a fortnight.

M. M. Singh
(M M Singh)
Administrative Member

*Mogera

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CORAM : Hon'ble Mr. M.M. Singh .. Administrative Member

28.2.1990

Mr. P.H. Pathak, learned advocate for the applicants ^{M. sub} seeks adjournment in order to find the order whether the order No. E/615/1/ADI dt. 21st February, 1990 issued Dy. Chief Engineer(C) North, 2nd floor, Station Building, Ahmedabad in favour of the applicant posting him to ^{or been} Rajkot division, has in fact being implemented or not. Mr. N.S. Shevde, learned advocate for the respondents present and submits a copy of the said order which is taken on record. The matter may be listed sometime in 3rd week of March, 1990.

M. M. Singh

(M M Singh)
Administrative Member

*Mogera

O.A./124/87

Coram : Hon'ble Mr. J.N.Murthy

: Judicial Member

Hon'ble Mr. M.M.Singh

: Administrative
Member

30-8-1990

Both the counsel represent that the petitioner was brought back to his originating division and to that effect they produced a letter dated 21st February, 1990. So the petition is dismissed as not pressed.

M. M. Singh

(M.M.Singh)
Administrative Member

(J.N.Murthy)
Judicial Member

a.a.b.

MA/784/88

in

OA/124/87

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

6/1/1989

Heard Mr.P.H.Pathak and Mr.N.S.Shevde learned advocates for the applicant and the respondents. Amendment allowed. The applicant ~~may~~ carry out the amendment within 10 days of the date of this order. The respondents are also allowed to file reply to the amended application. Registry to do the needful. With this order, MA/784/88 stands disposed of.



(P.H.Trivedi)
Vice Chairman

a.a.bhatt